

Cotton Year	Net profit/Loss	
	+	-
1981-82	(—) Rs. 46.34 Crores	
1982-83	(—) Rs. 17.07 Crores	
1983-84	(+) Rs. 17.81 Crores	
1984-85	(—) Rs. 60.00 Crores (Provisional)	
1985-86	(—) Rs. 170.00 Crores (Provisional)	

(c) The Scheme is under review by the Union Government.

(d) No, Sir.

Misuse of Advance Licence by Silk Exporters

6290. SHRI MADAN PANDEY : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that number of defaulters have been reported to have imported raw silk and have not fulfilled their export obligations under Advance Licensing Scheme;

(b) if so, the steps taken against the defaulters; and

(c) the steps proposed to be taken to restrict the import of silk yarn required by the exporters to the quantity they have exported under Advance Licensing Scheme of Import Pass Book Scheme as duty free replenishment, to avoid the possibilities of defaults ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) The steps to be taken against such defaulters have now been made mandatory and are incorporated in Para 29 of Appendix 19 of Import-Export Policy (Vol. I), 1985-88.

(c) The import of silk yarn is already restricted as the input/output norms for the norms for the import of duty-free silk yarn have been prescribed under the Advance Licensing/Import-Export Pass Book Scheme in consultation with the Technical authorities concerned. These norms are based on the actual quantity of silk yarn required for export production.

Concessional Finance from International Financial Agency

6291. SHRI BRAJAMOHAN MOHANTY : Will the Minister of FINANCE be pleased to state :

(a) the amount of Financial assistance including concessional finance from international financial agency received by India during 1985-86;

(b) whether it is less than the previous year's amount of assistance;

(c) if so, the reasons of such reduction and details thereof;

(d) whether it is a fact that Chinese sharing of loans has created difficulties for India;

(e) whether the world Bank's appreciation of Indian performances is creating a favourable atmosphere for more financial assistance from the international agencies;

(f) if so, the details thereof;

(g) whether it is a fact that some super powers are opposing our efforts for more financial assistance in some of the international agencies; and

(h) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). The World Bank Group (International Development Association and International Bank for Reconstruction and Development) have approved financial assistance amount-